

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.242/Chd/CHD/2017

In the matter of:

M/s Malke Estates Private Limited

...Petitioner

Present: None.

In the interest of justice, adjourned to 10.11.2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

October 26, 2017
subbu